

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:3
ANSWERED ON:26.07.2010
ALLOCATION OF FUNDS TO STATES UNDER MGNREGS
Nahata Smt. P. Jaya Prada;Reddy Shri Mekapati Rajamohan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the funds allocated to the States for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and the funds utilised by them during each of the last three years and the current year, State-wise;
- (b) the number of job card holders in the country at present, State-wise;
- (c) the percentage of job card holders who were provided 100 days employment during 2009-10, State wise;
- (d) whether in some States only 3 to 5 percent job card holders were provide 100 days employment; and
- (e) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. C. P. JOSHI)

(a)to (e): A statement is laid on the Table of the House.

Statement as referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No.3 for answer on 26.7.2010.

(a): Details are given in Annexure-I

(b): Details are given in Annexure-II

(c)to(e): Para 4 of Schedule-II of Mahatma Gandhi NREGA stipulates that every adult member of a registered household whose name appears in the job card shall be entitled to apply for unskilled manual work under the scheme. Under the Act, mere issuance of a job card does not entitle a household to receive employment. The household holding a Job Card has to, under Para 9 of Schedule II of the Act, submit application for work to be entitled to receive employment. Therefore, the number of days of employment provided has to be seen against the number of Household who were provided employment. Among the households provided employment, the number of households who completed 100 days of employment during 2009-10 is given in column 5 of Annexure-II.

Number of days of employment availed by a household under the Act depends upon the availability of other employment opportunities in an area. A worker is free to avail any other employment opportunity available to him.